



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 28/HDB/2016  CP No. 53/2008		
COMPANY PETITION/APPLICATION NO.			
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd		
NAME OF THE PETITIONER(S)	SY Sri Kumar		
NAME OF THE RESPONDENT(S)	Vision Broadband Services Pvt Ltd & (03) Ors		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

_Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. Harish Kumar learned PCS for the petitioner and Shri. V.B. Raju learned counsel for the Respondent No. 1 to 3.

CP is posted for final hearing. Post the case on 03.11.2017

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Member (Technical)

Member (Judicial)